

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
07-05-2024 AT 10:30 AM**

**CP (IB) No. 226/123/HDB/2023  
AND  
IA (IBC) 866/2024 in CP (IB) No. 226/123/HDB/2023  
u/s. 123 of IBC, 2016**

**IN THE MATTER OF:**

State Bank of India

**...Petitioner**

**AND**

G. Subba Rao

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 866/2024**

Mr Maligi Madhusudhana Reddy, Bankruptcy Trustee present physically.  
This is an application to take on record the 1<sup>st</sup> quarterly progress report by  
Bankruptcy Trustee under Regulation 10 of IBBI, 2016. Report taken on record.  
Accordingly, **this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**